

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 312**  
**(IB)-1095(ND)2019**  
**IA/3598/2020**

**IN THE MATTER OF:**

**Ritu Tandon**

... **Applicant/Petitioner**

**Versus**

**M/s. Rain Automotive India Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 12.10.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENTS:**

**Mr. Abhishek Anand, Mr. Kunal Godhwani, Mr. Sarthak Gupta, Advs. for the Liquidator, Ms. Maya Gupta, Liquidator, Mr. Nakul Mehta, Mr. Bharat Monga, Advs. For the Operational Creditor**

**ORDER**

Renotify this case on 02<sup>nd</sup> November, 2020



**(T.S. Singh)  
Court Officer**